

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(C) No.581 of 2021**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : None  
For the Respondents : None  
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04/19.04.2021 The present writ petition is taken up today through Video conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No.1165-1201/2021 dated 18<sup>th</sup> April, 2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days i.e., till 23<sup>rd</sup> April, 2021 in the wake of rapid/uncontrolled spread of COVID-19 pandemic.

No one appears on behalf of the parties.

Put up this case under the appropriate heading after two weeks.

**(Rajesh Shankar, J.)**

*Rohit*